

Special Sports Schools for Children

***736. SHRI V.S. KRISHNA IYER :** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of sports schools for children between 8 and 10 years of age in the country ; and

(b) if there is no such school, whether Government propose to start such sports schools in each State to encourage sports amongst the children ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMENS WELFARE (SHRIMATI MARGARET ALVA) : (a) and (b). The Central Government has not set up any sports schools nor is there a proposal to set up such schools. However, the required information about sports-schools set up by the State Governments and Union Territory Administrations is being collected and will be laid on the Table of the Sabha in due course.

Appointment of Drug Inspectors

***737. SHRI D.B. PATIL :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that as recommended by the Centre the drug inspectors have not been appointed by the States and Union Territories ;

(b) if so, what is the shortfall in appointments of drug inspectors ; and

(c) what steps Government of India have taken in this regard ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) Yes, Sir.

(b) There is an over all shortfall of 1752 Drug Inspectors in the country.

(c) Letters have been addressed to the State Health Ministers urging them to make good this shortfall. In a recent Conference of State Health Ministers on Food and Drugs held on 22nd February, 1986, the Union Health Minister emphasised the need to appoint adequate number of field staff in order to ensure proper implementation of

drug laws and requested the State Health Ministers to take necessary steps in this regard.

Cracks Noticed in Hirakud DAM

***738. SHRIMATI JAYANTI PATNAIK :** Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Government are aware of the cracks developed in Hirakud Dam ;

(b) whether Government of Orissa have sent a project report to Central Water Commission for repairs and filling up of the cracks of Hirakud Dam ;

(c) whether Government have examined the report and taken steps to sanction funds for that purpose ; and

(d) if so, the amount sanctioned for the purpose ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) and (b). Yes, Sir.

(c) and (d). The Central Water Commission has since examined the project proposals and have found them technically acceptable. An outlay of Rs. 2.22 crores has been provided by the State Government for these works in the VII Plan.

Separate Railway Zone for Suburban Section of Bombay

***739. SHRI ANOOPCHAND SHAH :**
SHRI S.G. GHOLAP :

Will the Minister of TRANSPORT be pleased to state :

(a) whether in order to give more facilities to commuters of Bombay Suburban Section, Government propose to have a separate Railway zone for Suburban Section of Bombay ;

(b) if so, the steps Government propose to take in this regard ; and

(c) if not, the reasons thereof ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) No, Sir.

(b) Does not arise.